

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 4740
ANSWERED ON 28.03.2025**

Action against Quacks

4740. Shri Rajmohan Unnithan:

Will the Minister of AYUSH

be pleased to state:

- (a) whether the Government has taken stringent action against those quacks, pretending as practitioners of indigenous medical system for using their own unscientific preparations for treatment and cure of various types of cancer, liver and kidney ailments and disorders like psoriasis;
- (b) if so, the details thereof and the steps taken by Government to curb such quackery;
- (c) Whether it is a fact that there is an inordinate delay by the Government to provide approval for some genuine Ayush medicines; and
- (d) if so, the detailed list of Ayush medicines registered for approval, got approved, rejected and pending approval during the last five years, year-wise?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) and (b) The National Commission for Indian System of Medicine Act, 2020 and the National Commission for Homoeopathy Act, 2020 regulates the education and practice of Indian Systems of Medicine and Homoeopathy respectively ensuring that only qualified professionals are allowed to practice their respective systems. Further, the National Commission for Indian System of Medicine (Ethics and Registration) Regulations, 2023 and the National Commission for Homeopathy (Professional Conduct, Etiquette and Code of Ethics for Practitioners of Homoeopathy) Regulations, 2022 respectively empowers the concerned State Medical Councils to take action against the quacks in their state jurisdiction.

(c) and (d) As per the provisions of Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government. As per the information received from States/ UTs governments, the detailed list of Ayush medicines registered for approval, got approved, rejected and pending approval during the last five years, year-wise are available at Annexure- I.

List of Ayush medicines registered for approval, got approved, rejected and pending approval during the last five years

S. No.	State	Inputs			
		Year	Approved medicine	Rejected	Pending approval
1.	Kerala	2020	426	-	-
		2021	534	-	-
		2022	432	-	-
		2023	378	-	-
		2024	377	-	-
2.	Gujrat	Last 5 year	10426	26	398
3.	Madhya Pradesh	2019-2020	945	-	-
		2020-2021	810	-	-
		2021-2022	901	-	-
		2022-2023	955	-	-
		2023-2024	711	-	-
4.	Delhi	Last 5 year	32102	-	54
5.	Karnataka	Last 5 year	6868	129	25
6.	Goa	2020-21	45	-	-
		2021-22	36	-	-
		2022-23	16	-	-
		2023-24	20	-	-
		2024-25	25	-	-
7.	Puducherry	Nil	-	-	-
8.	Mizoram	Nil	-	-	-